

Projects of Himachal Pradesh under Consideration of R.E.C.

82. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) the particulars of projects sent by Himachal Pradesh Electricity Board to the Rural Electrification Corporation for approval; and

(b) the action taken by the Corporation on each such project?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Rural Electrification Corporation has so far sanctioned 262 rural electric projects sponsored by the Himachal Pradesh State Electricity Board (HPSEB). Only one project of HPSEB for a loan amount of Rs. 53.478 lakhs for installation of 400 solar Photovoltaic panels is pending with the Corporation.

[English]

Rail Link between India and Bangladesh

83. SHRI CHITTA BASU. Will the Minister of RAILWAYS be pleased to state:

(a) whether India and Bangladesh finalised the modalities of reopening the second rail link between Singhabad in India and Rohonpur in Bangladesh;

(b) whether a proposal for such link between Petropole (India) and Benapole (Bangladesh) has been received by Government; and

(c) if so, the reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Modalities for re-opening the rail link between Singhabad (India) and Rohanpur (Bangladesh) are under finalisation.

(b) No, Sir.

(c) Does not arise.

[Translation]

Foreign Industrial Units

84. SHRI MANJAY LAL:
SHRI R.N. RAKESH:

Will the Minister of INDUSTRY be pleased to state:

(a) the number of foreign Industrial Units permitted to set up new industries in the country in collaboration with Indian Industrial Units during the last six months and the extent of foreign investment likely to be made by them;

(b) the number of requests of foreign Industrial Units rejected during the aforesaid period; and

(c) the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The number of approvals granted for foreign collaboration involving foreign equity participation and the extent of foreign equity participation allowed in these cases during the period 1.1.90 to 30.6.90 is as follows:

No. of applications approved	—	115
Amount of foreign equity participation approved	—	Rs. 7504.47 lakhs